## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:510 ANSWERED ON:03.08.2011 COMPLAINTS AGAINST OFFICERS Alagiri Shri S. ;Sinh Dr. Sanjay

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether various complaints have been received against the working officers of the rank of Joint Secretary and above during the last three years and the current year;

(b) if so, the details thereof, Ministry/Department-wise; and

(c) the steps taken/being taken against the guilty officers?

## Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office . (SHRI V. NARAYANASAMY)

(a): As per information provided by CBI, it has registered 83 complaints against the working officers of the rank of Joint Secretary and above during the period 2008 and 2011 (till 30.6.2011).

(b): Ministry/Department wise details are given in Annexure 'A'.

(c): The complaints are verified by the CBI and on the basis of verifications it is decided to register cases or not. On the bases of verification of complaints, 14 Regular Cases (RC) have been registered by the CBI. Apart from this, 12 Preliminary Enquiries (PEs) have also been registered.